

(4) Bhojpuri, (5) Bhoti, (6) Bhotia, (7) Bundelkhandi, (8) Chhattisgarhi, (9) Dhatki, (10) English, (11) Garhwali (Pahari), (12) Gondi, (13) Gujar/Gujjari (14) Ho, (15) Kachachhi, (16) Kamtapuri, (17) Karbi, (18) Khasi, (19) Kodava (Coorg), (20) Kok Barak, (21) Kumaoni (Pahari), (22) Kurukh, (23) Kurmali, (24) Lepcha, (25) Limbu, (26) Mizo (Lushai), (27) Magahi, (28) Mundari, (29) Nagpuri, (30) Nicobarese, (31) Pahari (Himachali), (32) Pali, (33) Rajasthani, (34) Sambalpuri/Kosali, (35) Shaurseni (Prakrit), (36) Siraiki, (37) Tenyidi and (38) Tulu.

As the evolution of dialects and languages is a dynamic process, influenced by socio-cultural, economic and political developments, it is difficult to fix any criterion for languages, whether to distinguish them from dialects, or for inclusion in the Eighth Schedule to the Constitution. The earlier attempts, through the Pahwa (1996) and Sitakant Mohapatra (2003) Committees, to evolve such fixed criteria were inconclusive. No time frame can be fixed for consideration of the demands for inclusion of more languages in the Eighth Schedule to the Constitution.

Joint working group between India and France

2573. SHRI A. MOHAMMEDJAN: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that India and France will form a joint working group to partner on museums, cultural spaces and research, if so, the details thereof; and

(b) whether it is also a fact that the working group would explore partnership between the museums in India and France, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHLAD SINGH PATEL): (a) and (b) Yes, Sir. A Letter of Intent (LOI) on the museum and heritage cooperation between the Government of the Republic of India and the Government of the French Republic has been signed. In the LOI there is provision of joint working group (JWG) to work out the details of cooperation.

Significant works done by building survey project

†2574. SHRI SATISH CHANDRA DUBEY: Will the Minister of CULTURE be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether Archaeological Survey of India has a special branch named "Building Survey Project" for survey, documentation and research in respect of monuments of secular nature in the country; and

(b) if so, the details of significant works done by the said branch during the last five years; and

(c) whether any actual progress has been made?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHLAD SINGH PATEL): (a) Yes, Sir. The Building Survey Project was established for survey and documentation work of heritage structures of secular nature, ranging from 16th to 19th Century AD, which are not protected by any agency in the country.

(b) and (c) The Building Survey Project has conducted the documentation of heritage structures of secular nature in the city of Varanasi in the last five years. Details are as following:—

Year	Number of Buildings Surveyed
2013-14	69
2014-15	62
2015-16	52
2016-17	42
2017-18	56

Maintenance of historical buildings in Rajasthan

†2575. SHRI RAMKUMAR VERMA: Will the Minister of CULTURE be pleased to state:

(a) the number of historical buildings in Rajasthan, the details thereof;

(b) the amount of funds spent on the maintenance of said buildings by Government during the last three years;

(c) the number of tourists who have visited these monuments during the last three years; and

†Original notice of the question was received in Hindi.